

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

E-Hearing
REGIONAL BENCH - COURT No. I

Excise Appeal No.70392 of 2022

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-461-463-20-21 dated 06.08.2020 passed by Commissioner (Appeals) CGST, Noida)

Shri Rameshwar Singh, Partner

.....Appellant

VERSUS

**Commissioner of Central Excise &
CGST, Noida**

....Respondent

APPEARANCE:

Shri Upkaar Agarwal, Advocate & Shri Ayush Mehrotra, Advocate for
the Appellant

Shri A. K. Choudhary, Authorized Representative for the Respondent

CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING : 01.05.2025
DATE OF DECISION : 01.05.2025

The appeal is remanded. For order, see order of date in
Excise Appeal No.70391 of 2022.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

LKS